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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

CORAM: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER :  
PETITION NUMBER : TCP/18/2016  
NAME OF THE PETITIONER(S) : INDUSTRIAL VENTURE CAPITAL LTD  
NAME OF THE RESPONDENT(S) : MUTHUR MURUGAN MILLS LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	PRIYADARSHINI N AKHIL JAIN For T.R. BHASKAR	Counsel for Petitioners	
2.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondents	

**ORDER**

Ms. Priyadarshini. N. Counsel for Petitioners present. Mr. R. Vidhyashankar and Mr. R. Ashokkumar, Counsel for Respondents present. Both the parties prayed for time. At request, time is enlarged for arguments with a condition that in case the Counsels will not be in a position to submit their final arguments, appropriate orders shall be passed on the next hearing. Put up on **17.07.2017 at 10.30 a.m.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)